

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1699
TO BE ANSWERED ON 13.03.2025**

ASSISTANCE TO DIAMOND POLISHING WORKERS UNDER ESIS

1699. # SHRI SHAKTISINH GOHIL:

Will the Minister of Labour and Employment be pleased to state:

- (a) the diamond polishing workers in Surat city of Gujarat registered under Employees' State Insurance Scheme (ESIS) are not getting ESIS assistance as per Government notification on job loss, the reasons therefor; and**
- (b) the details of Government's planning to provide ESIS assistance to diamond polishing workers?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) & (b): Employees State Insurance Corporation (ESIC) provides social security to the employees working in factories / establishments with 10 or more employees in the districts notified by the Central Government. The employees and family members of those employees as defined in ESI Act, 1948 of these factories/establishments drawing wages up to ₹21000/- per month (₹ 25,000/- for persons with disability) are covered under the ESI Act and are eligible to avail benefits available under the Scheme. The factories / establishment in diamond polishing sectors are also covered under ESI Act, 1948 subject to the fulfillment of the above conditions. Besides, some other need-based benefits such as Unemployment Allowances under Atal Beemit Vyakti Kalyan Yojana (ABVKY) & Rajiv Gandhi Shramik Kalyan Yojana (RGSKY) are also provided to Insured Persons.
